

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) The Delhi Development Authority (DDA) has informed the scheme of conversion was approved by the Ministry of Urban Development, Government of India in 1992 and the same is being implemented.

(b) DDA has informed that approx 1,39,900 flats have been converted from leasehold to freehold, so far.

(c) DDA has informed that no change has been made in the conversion scheme approved by the Ministry of Urban Development. After the conversion of flat from leasehold to freehold the title in the flat is transferred to the allottee and DDA cannot change the title of the property thereafter.

#### **Target for construction of public toilets under SBM**

1899. SHRIMATI RANEE NARAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the target to construct individual, community and public toilets during 2nd October, 2014 to 2nd October, 2016, under Swachh Bharat Mission (SBM); and

(b) the total number of individual, community and public toilets constructed during the above period under Swachh Bharat Mission?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) and (b) As per the targets under SBM, all 4041 Urban Local Bodies (ULBs) have to be ODF by 2nd October, 2019. For that construction of 66,42,221 Individual Household Toilets and 5, 08,000 Community and Public Toilets has to be carried out. So far, 26.64 lakh individual household toilets and 1,04,802 number of community and public toilets have been constructed.

#### **Solid waste management projects in West Bengal**

1900. SHRI VIVEK GUPTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a major portion (75 per cent) of Municipal Solid Waste (MSW) is simply dumped at the disposable sites without being processed and treated;

(b) if so, why the Ministry has not taken steps to deal with garbage menace;

(c) why is that out of 42 projects sanctioned for Solid Waste Management, only 12 were completed; and